

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No. 1441 of 2022/RG/NG

Dated: 19-10-2022

In exercise of the powers conferred upon His Lordship Hon'ble the Chief Justice in terms of the Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968 and on the recommendations of the Hon'ble Rules Committee, His Lordship, Hon'ble the Chief Justice has been pleased to order that the following shall be the part of the Order No. 579 dated 24-10-2008, so far as the mode of appointment/promotion for Translators and Computer Operators in the High Court of Jammu & Kashmir and Ladakh is concerned:

Name of post	Mode of appointment	Minimum qualification	Minimum experience, if any, required
Reader Level – 8 (47600-151100)	A) 70% by direct recruitment subject to passing of such examination/test as may be prescribed by the Chief Justice from time to time.	A) Law Graduate (Professional)	
	B) 25 % by promotion amongst Section Officers (Adm.) on the basis of merit-cum-seniority, and subject to passing of such examination/test as may be prescribed by the Chief Justice from time to time.	B) Law Graduate	B) Two years
	C) 5% by promotion amongst the Translators (Urdu to English) on the basis of merit-cum-seniority subject to the passing of such examination/ test as may be prescribed by the Chief Justice from time to time.	C) Law Graduate (Professional)	C) Five years
Data Entry Operator Level – 5 (29200-92300)	A) 60% By Direct Recruitment.	Graduation from any recognized University with Diploma in Computer Applications or BCA recognized by the State Government.	
	B) 40% by promotion from amongst the Computer Operators on the basis of merit-cum-seniority.		B) Two years

By order.

(Sanjeev Gupta)
Registrar General

No. 36548-66 of 2022/RG/NG

Dated: 19-10-2022

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar
5. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar

7. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and necessary action.
8. Registrar Adm./Recruitment, High Court Main Wing, Srinagar.
9. Financial Advisor/CAO, High Court of Jammu & Kashmir and Ladakh, Srinagar.
- ✓ 10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading of the same on the official website of the High Court.
11. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
12. Order Book.

J
20-10-2011
Registrar General